

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5404 of 2026 in Comp. App. (AT) No. ____ of 2026	Lunsons Herbal Private Limited Vs. Registrar of Companies, NCT of Delhi & Haryana	Yashoj Guglani
2.	I.A. No. 5405 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Labh Capital Services Limited Vs. Mukesh Khathuria and Anr.	Pranjit Bhattacharya
3.	I.A. No. 5406 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Commissioner of Customs, Mundra Port Vs. Arvind Gaudana, Liquidator of SPEL Granito Pvt. Ltd.	Anurag Ojha
4.	I.A. No. 5407 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Uttar Pradesh Awas Evam Vikas Parishad Vs. Prabhjit Singh Soni Resolution Professional & Ors.	Ritesh Agrawal
5.	I.A. No. 5442 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Omkara Asset Reconstruction Company Limited Vs. Avenue 54 Welfare Association & Ors.	Shashwat Anand

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-sd/-
Assistant Registrar**